

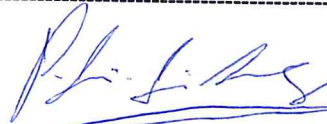
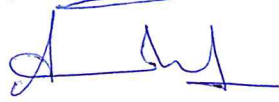
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	For hearing	433( e) / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	P. Sai. Sairish 8695123344	Respondent	
2)	Ayesha. R.N. 8904388810.	Petitioner	

Counsel for petitioner is present. Counsel for corporate debtor is also present. Counsel for petitioner has filed a memo along with annexures stating that she has complied with all the objections.

The main matter is listed <sup>for</sup> hearing on 13.03.2018.

  
MEMBER (T)

  
MEMBER (J)